

**The Minister of Commerce (Shri Karmarkar):** (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 66.]

(b) The principal reasons for not certifying the films were that they dealt with sex or crime or were of a low moral tone or objectionable from the point of view of law and order of foreign relations.

#### ORDERS FOR TUBE-WELL EQUIPMENTS

**1445, Shri A. N. Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any orders have been placed with the Indian manufacturers of tube-well equipments in connection with the construction of tube-wells in India; and

(b) if so, the extent of these orders?

**The Minister of Commerce (Shri Karmarkar):** (a) Orders are being placed.

(b) About 263 pumping sets, 2,000 tons of copper and A.C.S.R. conductors and 495 transformers are proposed to be ordered by the State Government from the Indian manufacturers.

#### STAFF OF A. I. R. STATIONS AT HYDERABAD AND AURANGABAD

**1446, Shri H. G. Vaishnav:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any change in the designations is proposed to be made in the personnel and the staff working in A.I.R. stations at Hyderabad Deccan and Aurangabad; and

(b) the reasons for making such a change?

**The Minister of Commerce (Shri Karmarkar):** (a) No, Sir, since the pre-merger designations had been changed to designations of similar posts in All India Radio.

(b) The changes had been made with a view to maintaining uniformity of designations of identical posts in All India Radio.

#### LOAN TO HYDERABAD GOVERNMENT

**1447, Shri H. G. Vaishnav:** (a) Will the Minister of Irrigation and Power be pleased to state whether any loan is to be granted by the Centre to Hyderabad State to finance the latter's irrigation projects?

(b) If so, what is the extent of loan and the project concerned?

(c) Has the request of the Hyderabad Government for the grant of an additional loan for the repairs of the breached tanks in the State also been granted?

(d) If so, to what extent?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The reply is in the affirmative.

(b) A statement giving the information is attached. [See Appendix XI, annexure No. 67.]

(c) and (d). As indicated in the statement, the State Governments request is under the consideration of the Government of India.

#### ROCK SALT DEPOSITS IN HIMALAYAS

**1448, Shrimati Kamleudu Mati Shah:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that rock salt is found in plenty in the interior regions of the Himalayas; and

(b) if so, what steps Government have taken or propose to take to exploit these deposits of rock salt?

**The Minister of Production (Shri K. C. Reddy):** (a) Rock salt deposits have been found in Guma, Drang and Maigal in Mandi District, Himachal Pradesh.

(b) Rock salt to the extent of more than 1½ lakh maunds per annum is already being mined at these sources, its principal markets being the hilly tracts within Himachal Pradesh and to a small extent the Kangra District of the Punjab and parts of Jammu and Kashmir.

Work has also been started on a scheme to develop the Mandi Mines on modern lines. Drilling operations to determine the extent of deposits are now under way, and future action will depend on the results of these operations.

#### SCHEME TO DEAL WITH CORRUPTION

**1449, Shri Muniswamy:** (a) Will the Minister of Planning be pleased to state whether it is a fact that the Bharat Sevak Samaj had submitted an "Elaborate Scheme" to the Planning Commission to deal with corruption among officials at all levels?

(b) If so, do Government propose to place on the Table of the House a